

and production problems, management deficiencies, power shortage, demand recession and natural calamities.

(c) As far as sick units in the Non-Small Scale Sector are concerned, no finance is provided to the State Governments by Central Government. Under the Margin Money Scheme, the Central Government. Under the Margin Money Scheme, the Central Government provides funds to the State Governments for revival of the sick units in the small scale sector. As at the end of March, 1991, the total amount sanctioned to the Government of Bihar by the Central Government under the Margin Money Scheme for revival of sick small scale units amounted to Rs. 23 lakhs. In respect of Gujarat, no request has been received by the Ministry of Industry from the Government of Gujarat to sanction any amount under this scheme.

Food Processing Industries in Uttar Pradesh

4407. SHRI RAM BADAN: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government propose to set up fruit and vegetable based industries at Man and Aazamgarh districts of Uttar Pradesh;

(b) if so, the details thereof;

(c) the number of such industries functioning in Uttar Pradesh and the details of assistance given to them during the last three years;

(d) whether any proposal to set up such industries in Uttar Pradesh is pending with the Union Government for approval; and

(e) if so, the details thereof and the steps taken to clear the proposals?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRIGIRIDHARGOMANGO):

(a) No, Sir.

(b) Does not arise.

(c) There are 335 fruits and vegetable processing units licensed under Fruit Products Order in Uttar Pradesh. No assistance has been sought from Central Govt. for setting up fruits and vegetable units by Uttar Pradesh Government in the last 3 years.

(d) No, Sir.

(e) Does not arise.

[English]

Upgradation of Standards of All Products

4408. DR. KARTIKESHWAR PATRA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are contemplating to amalgamate the ISI, Agmark, Woolmark ICAR and CSIR and CSIR in order to formulate policies and guidelines for upgradation of all domestic, industrial and agricultural products conforming to the international standards; and

(b) if so, the details thereof and the details of suggestions received from the European Economic community?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHIR KAMALUDDIN AHMED): (a) No, Sir

(b) No suggestions have been received from the European Economic Community in this connection.